

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	MAHADEV TRADING COMPANY VS ELURU JUTE MILLS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampuria, Adv.] For the Operational Creditor
Mr. Udit Agarwal, Adv.]

Ms. Manju Bhuteria, Adv.] For the Corporate Debtor
Ms. Urmila Chakraborty, Adv.]
Mr. Amit Meharia, Adv.]
Ms. Paramita Banerjee, Adv.]
Ms. Amrita Das, Adv.]
Ms. Sonali Pal, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. List this matter on **9th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**